

453 *Bill introduced*

SRAVANA 16, 1914 (SAKA)

Bill introduced 454

beg to move leave to introduce a Bill further to amend the Representation of the People Act, 1951.

further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898.

MR. DEPUTY SPEAKER: The question is:

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"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act 1885 and the Indian Post Office Act, 1898."

The motion was adopted.

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SHRI CHITTA BASU: I introduce the Bill.

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15.10 hrs.

15.11 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Article 22)

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Article 124, etc.)

[English]

[English]

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

SHRI R. SURENDER REDDY (Warangal): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

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SHRI CHITTA BASU: I introduce the Bill.

SHRI R. SURENDER REDDY: I introduce the Bill.

15.10 1/2 hrs.

15.11 1/2 hrs.

PERSONAL LIBERTIES (PROTECTION) BILL*

CONSTITUTION (AMENDMENT) BILL*
(Insertion of new Articles 330A and 330B, etc.)

[English]

[English]

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill

SHRI K. P. REDDAIAH YADAV (Machilipatnam): Sir, I beg to move for leave